

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
SPECIAL BENCH**

**(IB)-49(PB)/2017**

**IN THE MATTER OF:**

**M/s Pacific Maintenance Services Pvt. Ltd. .... APPLICANT / PETITIONER**  
**Vs.**  
**M/s JDS Apparels Pvt. Ltd. .... RESPONDENT**

**SECTION:**

**Under Section 9 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 18.08.2017**

**Coram:**

**R. VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)**

**For the APPLICANT / PETITIONER :-** Mr. Pulkit Doera, Advocate  
Mr. Abhishek Kumar, Advocate

**For the RESPONDENT :-**

**ORDER**

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, at the request made by the petitioner, the matter is posted for hearing on 24<sup>th</sup> August 2017.

  
**(R. VARADHARAJAN)  
MEMBER (JUDICIAL)**